

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 62/16	TP 51/17	Hearing	433 ( e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. FOR VDAY SHANKAR  
ASSOCIATES,  
SANDAYA. SRIDHAR

Petitioner



11 PARUL SOG  
CONSULTANTIA  
LAW ASSOCIATES  
9767350827

Respondent



Counsel for petitioner is present. She reported that the petitioner company will move the Hon'ble High Court of Karnataka for transfer of this petition to the Hon'ble High Court on the ground that other connected matters are pending in the Hon'ble High Court of Karnataka at Bangalore. Counsel for respondent is present. She informed the Tribunal that she has no objection.

List it on 25.09.2017.

  
MEMBER (J)

  
MEMBER (T)